

staff possessing the minimum educational qualifications prescribed for outside candidates have been received.

(c) Extra Departmental Staff, fulfilling certain conditions, are already given preference over outside recruits for absorption in class IV cadre.

Housing Scheme for Coal Miners

1665. { Shri Umanath;
Shri Laxmi Dass;
Shri M. N. Swamy;
Shri P. Kunhan:

Will the Minister of Labour and Employment be pleased to state:

(a) the progress made so far by the Coal Mines Labour Welfare Fund in its "Build Your Own House" scheme for the coal miners;

(b) whether in some coal fields this scheme has not been implemented; and

(c) if so, the reasons therefor?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) and (b). One thousand houses were sanctioned for construction under the scheme in December, 1962. Applications were invited but the response has been poor. Only 31 houses have been allotted, out of which 1 has been constructed and 3 are under construction.

(c) It has been represented that the subsidy payable under the scheme viz. Rs. 325 is rather low. The question of raising the subsidy is under consideration.

Safety Boots for Singareni Coal Miners

1666. { Shri Umanath;
Shri Laxmi Dass;
Shri M. N. Swamy;
Shri P. Kunhan:

Will the Minister of Labour and Employment be pleased to state:

(a) the number of miners working in Singareni collieries during 1964-65; and

(b) the number of miners supplied with safety boots?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) 31,982, of whom 19,329 are eligible for the supply of safety boots.

(b) Orders have been placed for 19,329 pairs, 8,997 pairs have been received so far, and 1,900 miners have already been supplied with boots.

Broadcasting Stations

1667. **Shri M. Rampure:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the number of relaying and broadcasting stations sanctioned during the Third Plan; and

(b) how many of them have already started functioning and the location of each station?

The Minister of Information and Broadcasting (Shrimati Indira Gandhi): (a) Under the Third Plan, sanction has been accorded to the setting up of 20 centres for the relay of primary channel, 30 centres for the relay of Vividh Bharati programmes and 6 full-fledged broadcasting Stations.

(b) 12 centres for relay of primary channel, 18 for relay of Vividh Bharati programmes and 4 broadcasting stations have already been commissioned into service. A statement is placed on the Table of the House. [Placed in Library. See No. LT-3686/64].

Pensioners from Zanzibar

1668. **Shri Dighe:** Will the Minister of External Affairs be pleased to state:

(a) whether Government of India are aware of the fact that the Ex-Government Pensioners from Zanzibar residing in India are not getting their pensions from the Tanzania Government for the past few months;

(b) whether Government have received any representations from these Indian employees in this behalf; and

(c) whether Government have taken up the matter with the Government of Tanzania and if so, the result thereof?

The Minister of External Affairs (Shri Swaran Singh): (a) Yes, Sir.

(b) Yes, Sir.

(c) The Government of India have, on humanitarian grounds, taken up this matter with the Government of Tanzania as well as the British Government on whom the ultimate responsibility for the payment of these pensions lies. The British Government are understood to have offered a grant-in-aid to the Government of Tanzania to enable them to meet the pension and allied liabilities. This amount, it is hoped, will also cover pension claim of the persons now resident in India.

Development of NEFA

1669. { **Shrimati Benaka Barkataki:**
Shri Ram Harkh Yadav:
Shri Murli Manohar:

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that the NEFA administration has drawn up a Rs. 14 crore Plan for the integrated development of the NEFA; and

(b) if so, the main features of the Plan?

The Minister of External Affairs (Shri Swaran Singh): (a) and (b). The correct position is that the NEFA Administration are now in the process of finalising the draft of the Fourth Five-Year Plan. The total outlay proposed by the NEFA Administration is anticipated to be over Rs. 17 crores.

In the draft of the Fourth Plan, emphasis is likely to be on development activities like, Agriculture, Animal Husbandry, Communications and Welfare Services.

Dehu Road Defence Depot

1670. { **Shri Bade:**
Shri Hukam Chand Kachhavaiya:
Shri Lahri Singh:

Will the Minister of Defence be pleased to state:

(a) the number of cases of theft in Dehu Road Defence Depot;

(b) whether it is a fact that the Military guards were attacked by thieves by throwing of bombs on them on the 1st December, 1964;

(c) the number of bombs stolen or found missing from the said depot; and

(d) whether complaints have been received by the influential residents of Dehu Road Camp regarding such thefts and that influential persons were involved in them?

The Minister of Defence (Shri Y. B. Chavan): (a) None.

(b) No, Sir. However, at about 0405 hours on 26th November, 1964 a D.S.C. Sentry while on his patrolling, observed two boxes lying close to the perimeter. A little later, he heard a sound in the recovery shed of Ammunition Technical Area about six yards from the perimeter. He then raised an alarm on hearing of which two D.S.C. personnel rushed to the spot. One of them, with the help of torch saw a man inside the recovery shed and challenged him three times. But the man did not answer the challenge and instead he growled at him threateningly and threw burnt fuze at the sentry. The sentry escaped a direct hit. At this stage, the sentry shot at the man who later expired.

The Orderly Officer immediately arrived at the scene and took charge of the situation. He found the man unconscious and sent him to the Cantonment General Hospital Dehu immediately and informed the Police Inspector Dehu. The police Sub-Inspector identified the man in the